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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI, the 30th March, 1979.

NOTIFICATION
INCOME-TAX

No. 2759 (F.No. 203/60/78-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

BHAILAL AMIN FOUNDATION, BARODA

This notification is effective for a period of 2 years from 1.1.1979 to 31.12.1980.

Sd/- (J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

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